

the over exploited and critical areas in the country (except in the water logged areas) to take up water conservation measures including recharge of ground water/rain water harvesting and adopt practices of treatment, recycle and reuse of waste water in their premises.

- Government has constituted Advisory Council on Artificial Recharge to Ground Water in the year 2006 under the Chairmanship of Hon'ble Minister of Water Resources with the main objective of popularizing concept of artificial recharge among stakeholders as well as water managers.

(e) Question does not arise.

Artificial recharge project under CGWB

4948. SHRI RABINARAYAN MOHAPATRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government plans to cover all the thirty districts of Odisha under Artificial Recharge Project launched under the Central Sector Scheme of CGWB;

(b) if so, the details of the plan prepared therefor and when such a plan was prepared;

(c) the funds allocated and released under the project; and

(d) by when the project is likely to be completed, keeping in view the severe shortage of water in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) During the XIth plan the Central Ground Water Board under the Ministry of Water Resources implemented demonstrative projects for artificial recharge under the Central Sector Scheme of Ground Water Management to be upscaled by respective State Governments. An outlay of Rs. 100 crores was kept for the XIth out of which 133 projects worth Rs. 99.87 crores was approved for 21 States/UTs including Odisha.

(b) Master plan for Artificial Recharge to Ground Water was prepared by Central Ground Water Board in 2002, which was circulated to all the States/UTs. The Master Plan for Artificial Recharge to Ground Water has been revised in 2012, based on hydrogeological parameters and hydrological database available for the states. The plan aims at providing area specific artificial recharge techniques to augment the ground water reservoir based on source water availability and capability of ground

water reservoir to accommodate it. Around 5339 sq.km. area falling in 14 districts of Odisha has been identified as feasible for artificial recharge. It is estimated that 1192 mem of runoff can be recharged through construction of 5856 recharge structures of various types including percolation tanks, dykes, check weirs, flooding, induced recharge and recharge shafts and 1000 rooftop rain water harvesting structures in urban areas.

(c) and (d) During XIth Plan, 14 demonstrative projects costing Rs. 464.36 lakh were approved for construction of 66 recharge structures in 10 districts viz. Angul, Bolangir, Gajapati, Ganjam, Jajpur, Jharsuguda, Keonjhar, Khurda, Mayurbhanj and Sambalpur. A sum of Rs. 325.04 lakh released to the State implementing agencies towards first installment. As per the DPR submitted by the State implementing agency, the projects are to be completed within a period of one year after release of funds.

Water balance assessment

4949. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Water Balance Assessment proposed to be done, especially in view of the impending global warming and consequent melting down in higher regions of Himalayas;

(b) if so, whether the Planning Commission has issued a directive or given suggestion for its inclusion in the Twelfth Five Year Plan; and

(c) how the technology deficit would be overcome for this first-time exercise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No, Sir. However, the Draft National Water Policy (2012), *inter-alia*, recommends that appropriate institutional arrangements for each river basin should be developed to collect and collate all data on regular basis with regard to rainfall, river flows, area irrigated by crops and by source, utilizations for various uses by both surface and ground water and to publish water accounts on ten daily basis every year for each river basin with appropriate water budgets and water accounts based on the hydrologic balances.

(b) No directive or suggestion has been issued for inclusion of Water Balance Assessment in the Twelfth Five Year Plan.

(c) Does not arise.